

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
UNAKOTI DISTRICT, KAILASHAHAR.

Monthly statement regarding Pendency & Disposal report for the month of July, 2020.


Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & sessions judge Unakoti District, Kailashahar.	168	0	91	2	0	0	259	2
Addl. District & sessions Judge Kailashahar, Unakoti District.	20	2	79	37	0	0	99	39
Civil Judge (Sr. division) & Asstt. Sessions Judge, Kailashahar, Unakoti District.	90	1	0	0	0	0	90	1
Chief Judicial Magistrate-Cum- Civil Judge(Sr. Division), Unakoti District, Kailashahar.	67	0	280	43	340	2	687	45
Civil Judge(Jr.Division)-Cum- Judicial Magistrate 1st Class, Kailashahar, Unakoti Judicial District.	121	2	244	18	387	2	752	22
Judicial Magistrate 1 <sup>st</sup> Class- Cum- Civil Judge(Jr. Division),Kailashahar, Unakoti Judicial District. (Court No.1)	46	2	133	0	42	0	221	2
Judicial Magistrate 2 <sup>nd</sup> Class- Cum-Civil Judge(Jr. Div.),Kailashahar, Unakoti District. (Court No.2)	21	4	138	21	238	0	397	25

No.F.14(A)(71)-D/J/U/M-9/2018-20/

2128

Dated, Kailashahar  
The 10<sup>th</sup> Aug., 2020

Forwarded to: the System Officer of District & Sessions Judge's Court, Unakoti District, Kailashahar for  
Necessary compliance.

  
District & Sessions Judge  
Unakoti District, Kailashahar.

10-08-2020